

INSOLVENCY AND BANKRUPTCY BOARD OF INDIA (IBBI)

**SUB: REQUEST FOR PROPOSAL FOR ADMINISTRATION OF ONLINE LIMITED
INSOLVENCY EXAMINATION**

REF NO. IBBI/ESTT/TENDER/LI EXAM/100

Date : 07.06.2018

CORRIGENDUM – I

In regard to :

CHECK LIST FOR BIDDERS APPLICANT (EMD)

SECTION – I CLAUSE 2 (BID SECURITY / EMD)

SECTION – II CLAUSE 12 (BID SECURITY)

**FOLLOWING CORRIGENDUM IS ISSUED REGARDING SUBMISSION OF EMD OF
RS.5,00,000 (RS. FIVE LAKH) IN THE FORM OF DEMAND DRAFT / BANK
GUARANTEE :-**

**“ SERVICE PROVIDERS WHO ARE REGISTERED WITH NSIC AS SSI UNIT
AND HAVE VALID CERTIFICATE FROM NSIC ARE EXEMPTED FOR
SUBMISSION OF EMD. A COPY OF THE VALID CERTIFICATE FROM NSIC
MUST BE ATTACHED WITH THE TENDER DOCUMENT.”**

Sd/-

**(RAMESHWAR DHARIWAL)
CHIEF GENERAL MANAGER**

Place : New Delhi

Date : 07.06.2018